

**R.O.C.No.32/2015/Con.B2**

**CIVIL JUDGE**

**TRANSFER & POSTING**

**NOTIFICATION No.179 / 2015**

Selvi.Starli, Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Coimbatore (now undergoing training) is transferred and posted as III Additional District Munsif, Coimbatore, in the existing vacancy.

**HIGH COURT, MADRAS**

**Sd/- P.KALAIYARASAN,**

**DATED: 23 .11.2015.**

**REGISTRAR GENERAL**

**R.O.C.No.32/2015/Con-B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Civil Judge – Transfer and posting  
- Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.179 / 2015, dated :20.11.2015.

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Selvi Starli, Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Coimbatore, now undergoing On-the-job training, who has been transferred and posted as III Additional District Munsif, Coimbatore, in the High Court's Notification cited above, is required to hand over charge of her post to the Judicial Magistrate, No.V, Coimbatore and take charge of the post of III Additional District Munsif, Coimbatore, immediately and continue to undergo the training as per the schedule of the Tamil Nadu State Judicial Academy, Chennai.

The Judicial Magistrate, No.V, Coimbatore, is required to hold full additional charge of the post of Special Judicial Magistrate, Special

Court for Exclusive Trial of Land Grabbing Cases, Coimbatore, until further orders.

**HIGH COURT, MADRAS**

**DATED : 23 .11.2015**

**Sd/- P.KALAIYARASAN,**

**REGISTRAR GENERAL**